

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 5795
TO BE ANSWERED ON 30.03.2026**

**IMPLEMENTATION OF PRADHAN MANTRI VIKSIT BHARAT ROJGAR
YOJANA**

**5795. SHRI PRABHAKAR REDDY VEMIREDDY:
SHRI PUTTA MAHESH KUMAR:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) The details of present status of implementation of the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY) Part A and Part B, since its inception in the country, State/UT-wise, including Andhra Pradesh, particularly in Nellore and Eluru districts;**
- (b) the details of total funds allocated, released and utilised for implementation of the said scheme in the country, State/UT-wise, district-wise in Andhra Pradesh, especially for Nellore and Eluru districts;**
- (c) the details of total number of individuals registered and presently given assistance under the scheme to gain employment in the country, State/UT-wise, including district-wise in Andhra Pradesh, especially Nellore and Eluru districts;**
- (d) the details of impact of the scheme in implementation of National Manufacturing Mission so far and targets set for the same by the Government; and**
- (e) whether the Government has undertaken any steps to increase awareness via activities/campaigns regarding the benefits under the PMVBRY scheme, if so, details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): The Central Government, on 1 July 2025, approved the Employment Linked Incentive (ELI) Scheme, titled the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY), to promote employment generation, enhance employability, and strengthen social security across all sectors, with a particular focus on the manufacturing sector. The scheme was launched on 15th August 2025. The scheme has a registration period of two years from 01.08.2025 to 31.07.2027 and a budgetary outlay of ₹99,446 Crore. The scheme aims to incentivise creation of more than 3.5 Crore jobs all across the country, over a period of 2 years.

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The scheme is demand-driven; therefore, there are no pre-determined State-specific targets or fixed financial allocations for any State/UT, including Andhra Pradesh.

As of 24th March, 5.07 lakh establishments have registered under the scheme nationwide. In Andhra Pradesh, 16,912 establishments have been registered.

The scheme and its provisions have been widely disseminated through extensive outreach efforts across the country. Further, Ministry has prioritised State-level outreach through high-level meetings with State Labour and Industry Ministers and by constituting State Cross-Functional Teams comprising EPFO, ESIC and CLC officers. These teams are conducting workshops, webinars and stakeholder meetings, and are engaging directly with State authorities and industry to strengthen awareness and participation at the grassroots level.

A dedicated portal (pmvbry.epfindia.gov.in) has been developed to facilitate all scheme-related processes and for real-time monitoring of beneficiaries and sector-wise progress.

Detailed Standard Operating Procedures (SOPs), scheme guideline and Frequently Asked Questions (FAQs) have been made available on this portal for ease of understanding.
